

Hearing Sl.No.05
O.A. No.788/11

Order dated 1st May, 2014.

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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This O.A. was filed on 12.11.2011 and admitted on 25.11.2011.

After completion of pleadings the matter came up for hearing on 12.12.2013. On that date none was present on the first call, accordingly the matter was passed over. On second call also none appeared for the applicant. Therefore, the matter was again listed on 19.12.2013. But on that date no body was present and the matter was directed to be listed on 27.01.2014 before the Division Bench. On 30.01.2014 none appeared for the applicant even after allowing three pass overs. By giving another opportunity this matter was directed to be listed on week commencing 10.02.14. On 14.02.14 none appeared for either of the sides. Accordingly, this matter was came up on 12.03.14 and again this matter was adjourned to 19.03.14 on which date also none appeared for the applicant though the Respondents were present and the matter was directed to be listed on



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31.3.14. On that date also none appeared for the applicant even after two pass overs. Thereafter the matter was adjourned to 21.04.14. When the matter was listed on 23.04.14 none appeared for the applicant. However, Ld. Counsel for the Respondents/SAIL is present. From the above it is crystal clear that the applicant is not interested to prosecute this case any more. Accordingly, this O.A. is dismissed for default.

Copy of this order be given to the applicant in his address given in the O.A.


MEMBER(Admn.)


MEMBER(Judl.)

K.B.